

Annexure – 7

Name of the corporate debtor: Millenniium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 31.08.2026

List of Operational Creditors (Government Dues)

[illegible]

Sd/-

Rahul Sudhakar Kavathekar

Interim Resolution Professional

In the matter of Millennium Starch India Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

IBBI Reg Address: J 901, The Trees, Pirojshahnagar,

Eastern Express Highway, Vikhroli East, Mumbai City, Maharashtra ,400079

IBBI Reg. Email: kavathekarco@hotmail.com

Process Email: millennium.cirp@hotmail.com

Place: Mumbai